

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
UNSTARRED QUESTION No.6456
TO BE ANSWERED ON FRIDAY, APRIL 6, 2018/CHAITRA 16, 1940 (SAKA)**

“GST REFUNDS TO EXPORTERS”

†6456. SHRI CHANDRAKANT KHAIRE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the exporters are not getting refunds of Goods and Services Tax (GST) and if so, the reasons therefor;
- (b) whether only thirty percent of the GST refunds have been issued to the exporters during the last nine months; and
- (c) if so, the details of the steps taken by the Government to release the remaining refunds at the earliest?

**MINISTER OF STATE FOR FINANCE
(SHRI SHIV PRATAP SHUKLA)**

- (a) No Sir.
- (b) & (c) No Sir. Till 31.03.2018, with respect to refund of integrated tax paid on export of goods, more than 80% of the number of refund claims and around 89.6% of the refund amount claimed has been sanctioned. Similarly, around 61% of the number of claims for export refund of input tax credit of goods and services and 72% of the refund amount claimed has been sanctioned by the central tax authorities.

Further, it is informed that CBIC completed a refund fortnight cum special drive from 15.03.2018 to 31.03.2018 to sanction refunds to taxpayers successfully.
